NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP No.314/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M.

Name of the Company Under Section		Kishore Kr Sen-Vs-Diana Cinetone Pvt Ltd & Ors. 241		

Mr. Pritawing Sinhe Mr. Sayak Lanjambagary

Me. ANUBHAY SINHA MR- VIREAM WADEHRA

Advocates for Romp 1 to 4

Advocator for the Applicant

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 4 are present.

Petitioner has filed an I.A. Ld. Counsel for the respondents made a request that time may be given for filing. Prayer is allowed. 3 weeks' time is granted for filing reply. Thereafter rejoinder, if any, may be filed within 1 week.

List on 18/12/2017

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)